

[1953.]

West Bengal Act XXIX of 1953

THE WEST BENGAL COUNCIL OF MEDICAL REGISTRATION (EXTENSION OF TERM OF OFFICE OF MEMBERS) ACT, 1953.

[Passed by the West Bengal Legislature.]

[Assent of the President was first published in the *Calcutta Gazette, Extraordinary*, of the 21st December, 1953.]

An Act to provide for the extension of the term of office of members of the West Bengal Council of Medical Registration.

Ben. Act
VI of 1914.

WHEREAS it is expedient to provide for the extension of the term of office of the members of the West Bengal Council of Medical Registration established under section 3 of the Bengal Medical Act, 1914, for a further period up to the 14th day of January, 1955;

It is hereby enacted as follows:—

1. (1) This Act may be called the West Bengal Council of Medical Registration (Extension of Term of Office of Members) Act, 1953. Short title and extent.

(2) It extends to the whole of West Bengal.

2. Notwithstanding anything contained in any other law for the time being in force, the term of office of the members of the West Bengal Council of Medical Registration holding such office immediately before the commencement of this Act shall extend up to the 14th day of January, 1955. Extension of term.

Price—Indian, annas 2; English, 3d.

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